

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

Dated, Agartala, the 12<sup>th</sup> October, 2021

Hon'ble Mr. Justice Indrajit Mahanty, Chief Justice of the Rajasthan High Court has assumed charge of the Office of the Chief Justice of the High Court of Tripura on 12<sup>th</sup> day of October, 2021 at 01.00 p.m. as per the Government of India's Notification No.K-13035/02/2021-US.II dated 09<sup>th</sup> October, 2021 issued by the Additional Secretary to the Government of India, Ministry of Law and Justice, Department of Justice (Appointments Division), New Delhi.

By Order

Sd/-

(D. M. Jamatia)

**Registrar General**

High Court of Tripura, Agartala

No.F. 44(11)-HC/2021/22799-829

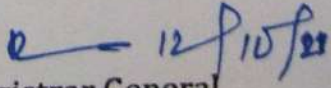
Dated, Agartala, the 12<sup>th</sup> October, 2021

Copy to: -

1. The Secretary to the Government of India, Ministry of Law and Justice, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi with reference to Notification No.K-13035/02/2021-US.II dated 09.10.2021;
2. The Secretary General, Supreme Court of India, New Delhi;
3. The Additional Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, 26, Man Singh Road, New Delhi with reference to Notification No.K-13035/02/2021-US.II dated 09.10.2021;
4. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala;
5. The Secretary to the Hon'ble Judges, High Court of Tripura, Agartala;
6. The Chief Secretary to the Government of Tripura, Agartala;
7. The Secretary to the Governor of Tripura, Agartala;
8. The Registrar General, Rajasthan High Court, Dangiyawas Bypass, Jodhpur, Rajasthan-342001;
9. The Registrar Generals, all High Courts;
10. The Secretary to the Chief Minister, Tripura, Agartala;
11. The Secretary, Tripura High Court Bar Association, Agartala;



12. The Secretary, Tripura Bar Association, Agartala;
13. The Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K-13035/02/2021-US.II dated 09.10.2021 for information and necessary action;
14. The Director, National Judicial Academy, Bhopal, Madhya Pradesh;
15. The District & Sessions Judge, Gomati District, Udaipur/ Khowai District, Khowai/ North Tripura District, Dharmanagar/ Dhalai District, Ambassa/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Unakoti District, Kailashahar/ South Tripura District, Belonia;
16. The Director, Tripura Judicial Academy, Agartala;
17. The Registrar (Vigilance), High Court of Tripura, Agartala;
18. The Registrar (Judicial), High Court of Tripura, Agartala;
19. The Member-Secretary, Tripura State Legal Services Authority, Agartala,;
20. The Secretary, High Court Legal Services Committee, Agartala;
21. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
22. The Judge, Family Court, Udaipur, Gomati District/ Khowai, Khowai District/ Agartala, West Tripura District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Belonia, South Tripura District;
23. The Joint Registrar, High Court of Tripura, Agartala;
24. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Division), Gomati District, Udaipur/ Khowai District, Khowai/ West Tripura District, Agartala/ South Tripura District, Belonia/ Sepahijala District, Sonamura/ North Judicial District, Dharmanagar/ Unakoti District, Kailashahar/ Dhalai District, Ambassa;
25. All Deputy Registrars, High Court of Tripura, Agartala;
26. The Chief Librarian, High Court of Tripura, Agartala;
27. The Sr. Deputy Accountant General (A&E), Tripura, Agartala with a copy of Notification No.K-13035/02/2021-US.II dated 09.10.2021;
28. All Assistant Registrars, High Court of Tripura, Agartala;
29. The System Analyst, High Court of Tripura, Agartala for uploading the Notification in the official Website of the High Court of Tripura;
30. The Superintendent (Establishment/Accounts) High Court of Tripura, Agartala with a copy of Notification No.K-13035/02/2021-US.II dated 09.10.2021;
31. Concerned File(s).

  
Registrar General  
High Court of Tripura  
Agartala